

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

19. **IA-969/2023 in C.P.(IB)/1264(MB)/2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.04.2024**

NAME OF THE PARTIES: STCI Finance Limited (Creditor)
(through Resolution Professional Rajendra R.
Agrawal)
Vs
Mr. Jagdish Mansukhani

SECTION: 95(1), 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Rohan Rajadhyaksha a/w Ms. Ferzona Beheamkamdin and Ms. Bharti Bhansali i/b F&B Associates, Ld. Counsel for the Financial Creditor present. Mr. Gautam Ankhad a/w Mr. Atul Singh, Hiral Thakker i/b Mitika Agrawal, Ld. Counsel for the Personal Guarantor present.
2. Heard both sides. IA and CP are reserved for orders.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)